NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA(CAA) No.411/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company Under Section		Sedan Trading Pvt.Ltd. & Ors. 230-232		
١,	BIDISHA	ACHARI, PCS	Applicants.	Didiste Ahari 12/12/2017

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Sd

Member (J)

(V.P.Singh) Member (J)